

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL NO. 7 OF 2011

[Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 28.02.2011 passed by the Airports Economic Regulatory Authority of India]

CORAM

Hon'ble Dr. Justice Arijit Pasayat  
Chairman

Hon'ble Shri Rahul Sarin  
Member

Hon'ble Mrs. Pravin Tripathi  
Member

In the matter of :

Bangalore International Airport Limited (BIAL) ... Appellant  
Versus

UOI & Ors. ... Respondents

Appearances : Mr. Parag Tripathi, Sr. Advocate with Mr. Ankur Chawla,  
Mr. Ashish Jha, Ms. Pallavi Langar, Mr. Sajan Poovayya,  
Mr. Manu Kulkarni, Mr. A. Ganguly and Ms. Monisha Handa,  
Advocates for the Appellant.  
Mr. Amit Kapoor with Ms. Poonam Verma, Advocates for  
Applicant for impleadment (FIA)  
None for R-1  
Mr. Atul Nanda, Sr. Advocate with Mr. Naresh Kaushik, Mr. Rajat  
Brar and Ms. Rameeza Hakeem, Advocates for Respondent No. 2

ORDER

11<sup>th</sup> April, 2012

Issue Notice on the application for impleadment filed by the Federation of Indian Airlines. Reply, if any, shall be filed within three weeks. Written submissions by the respondent shall be filed within ten days. An affidavit of evidence of an expert witness has been filed by the Appellant. Its relevance and acceptability shall be considered when the matter will be taken up for consideration. If any of the parties has any submissions to be made, as regards to the affidavit of evidence, the same shall be filed within four weeks.

List the matter after six weeks.

(Dr. Justice Arijit Pasayat)  
Chairman

(Rahul Sarin)  
Member

(Pravin Tripathi)  
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL NO. 12 OF 2011

Tagged with Appeal No. 07/2011

[Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order No 5, 12, 17 and direction No. 4 passed by the Airports Economic Regulatory Authority of India]

CORAM

Hon'ble Dr. Justice Arijit Pasayat  
Chairman

Hon'ble Shri Rahul Sarin  
Member

Hon'ble Mrs. Pravin Tripathi  
Member

In the matter of :

*Bangalore International Airport Ltd. (BIAL)* ... *Appellant*  
*Versus*

*AERA & anr.* ... *Respondents*

Appearances : Mr. Ashish Jha, Ms. Pallavi Langar, Mr. Sajan Poovayya and  
Mr. Manu Kulkarni, Advocates for the Appellant.  
Mr. Amit Kapoor with Ms. Poonam Verma, Advocates for  
Applicant for impleadment (FIA)  
Mr. Atul Nanda, Sr. Advocate with Mr. Naresh Kaushik, Mr. Rajat  
Brar and Ms. Rameeza Hakeem, Advocates for Respondent No.1  
None for R-2

ORDER

11<sup>th</sup> April, 2012

Issue Notice on the application for impleadment filed by the Federation of Indian Airlines. Reply, if any, shall be filed within three weeks. Written submissions by the respondent shall be filed within ten days. An affidavit of evidence of an expert witness has been filed by the Appellant. Its relevance and acceptability shall be considered when the matter will be taken up for consideration. If any of the parties has any submissions to be made, as regards to the affidavit of evidence, the same shall be filed within four weeks.

List the matter after six weeks.

(Dr. Justice Arijit Pasayat)  
Chairman

(Rahul Sarin)  
Member

(Pravin Tripathi)  
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL  
APPEAL NO. 08 OF 2011

[Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 28.02.2011 passed by the Airports Economic Regulatory Authority of India]

CORAM

Hon'ble Dr. Justice Arijit Pasayat  
Chairman

Hon'ble Shri Rahul Sarin  
Member

Hon'ble Mrs. Pravin Tripathi  
Member

In the matter of :

GMR Hyderabad Airport Ltd. (HIAL)	... Appellant
Versus	
AERA & anr.	... Respondents

Appearances : Mr. Manu Nair with Mr. V.R. Neelkanthan and Ms. Garima Sharma, Advocates for the Appellant  
Mr. Amit Kapoor with Ms. Poonam Verma, Advocates for Applicant for impleadment (FIA)  
Mr. Atul Nanda, Sr. Advocate with Mr. Naresh Kaushik, Mr. Rajat Brar and Ms. Rameeza Hakeem, Advocates for Respondent No. 1  
None for R-2

ORDER  
11<sup>th</sup> April, 2012

Issue Notice on the application for impleadment filed by the Federation of Indian Airlines. Reply, if any, shall be filed within three weeks. Written submissions by the respondent shall be filed within ten days.

List the matter after six weeks.

(Dr. Justice Arijit Pasayat)  
Chairman

(Rahul Sarin)  
Member

(Pravin Tripathi)  
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL NO. 10 OF 2011

[Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against Direction No.5 of the order dated 28.02.2011 passed by the Airports Economic Regulatory Authority of India]

CORAM

Hon'ble Dr. Justice Arijit Pasayat  
Chairman

Hon'ble Shri Rahul Sarin  
Member

Hon'ble Mrs. Pravin Tripathi  
Member

In the matter of :

GMR Hyderabad Airport Ltd. (HIAL) ... Appellant

Versus

AERA & anr. ... Respondents

Appearances : Mr. Manu Nair with Mr. V.R. Neelkanthan and Ms. Garima Sharma, Advocates for the Appellant  
Mr. Amit Kapoor with Ms. Poonam Verma, Advocates for Applicant for impleadment (FIA)  
Mr. Atul Nanda, Sr. Advocate with Mr. Naresh Kaushik, Mr. Rajat Brar and Ms. Rameeza Hakeem, Advocates for Respondent No. 1  
None for R-2

ORDER

11<sup>th</sup> April, 2012

Issue Notice on the application for impleadment filed by the Federation of Indian Airlines. Reply, if any, shall be filed within three weeks. Written submissions by the respondent shall be filed within ten days.

List the matter after six weeks.

(Dr. Justice Arijit Pasayat)  
Chairman

(Rahul Sarin)  
Member

(Pravin Tripathi)  
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL NO. 09 OF 2011

[Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 28.02.2011 passed by the Airports Economic Regulatory Authority of India]

CORAM

Hon'ble Dr. Justice Arijit Pasayat  
Chairman

Hon'ble Shri Rahul Sarin  
Member

Hon'ble Mrs. Pravin Tripathi  
Member

In the matter of :

Cochin International Airport  
Limited (CIAL)

... Appellant

Versus

AERA

... Respondent

Appearances : Mr. Manu Nair and Mr. V.R. Neelkanthan, Advocates for the Appellant  
Mr. Amit Kapoor with Ms. Poonam Verma, Advocates for Applicant for impleadment (FIA)  
Mr. Jogy Scaria, Advocate for State of Kerala (Applicant for impleadment)  
Mr. Atul Nanda, Sr. Advocate with Mr. Naresh Kaushik, Mr. Rajat Brar and Ms. Rameeza Hakeem, Advocates for the Respondent

ORDER

11<sup>th</sup> April, 2012

Issue Notice on the application for impleadment filed by the Federation of Indian Airlines and State of Kerala. Reply, if any, shall be filed within three weeks. Written submissions by the respondent shall be filed within ten days.

List the matter after six weeks.

(Dr. Justice Arijit Pasayat)  
Chairman

(Rahul Sarin)  
Member

(Pravin Tripathi)  
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL  
APPEAL NO. 11 OF 2011

[Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the direction No. 5 of order dated 28.02.2011 passed by the Airports Economic Regulatory Authority of India]

CORAM

Hon'ble Dr. Justice Arijit Pasayat  
Chairman

Hon'ble Shri Rahul Sarin  
Member

Hon'ble Mrs. Pravin Tripathi  
Member

In the matter of :

Cochin International Airport  
Limited (CIAL)

... Appellant

Versus

AERA

... Respondent

Appearances : Mr. Manu Nair, Mr. Kirat Nagra and Mr. V.R. Neelkathan,  
Advocates for the Appellant  
Mr. Amit Kapoor with Ms. Poonam Verma, Advocates for  
Applicant for impleadment (FIA)  
Mr. Atul Nanda, Sr. Advocate with Mr. Naresh Kaushik, Mr. Rajat  
Brar and Ms. Rameeza Hakeem, Advocates for Respondent

ORDER

11<sup>th</sup> April, 2012

Issue Notice on the application for impleadment filed by the Federation of Indian Airlines. Reply, if any, shall be filed within three weeks. Written submissions by the respondent shall be filed within ten days.

List the matter after six weeks.

(Dr. Justice Arijit Pasayat)  
Chairman

(Rahul Sarin)  
Member

(Pravin Tripathi)  
Member